

Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—1686/35 for (a) and (b)].

IV. (a) Thirty-first Annual Report and Accounts of the National Research Development Corporation of India, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—1916/85 for (a) and (b)].

V. (a) Thirty-fifth Annual Report and Accounts of the Indian Rare Earths Limited, Bombay, for the year 1984-85, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—1687/85 for (a) and (b)].

TV. Report and Accounts (1984-85) of the Raman Research Institute, Bangalore and Related Papers.

SHRI SFFIVRAI PATIL: Sir, I also beg to lay a copy each (in English and Hindi) of the following papers: —

I (a) Annual Report and Accounts of the Indian Institute of Astrophysics, Bangalore, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report

[Placed in Library. See No. LT—1694/85 for (a) and (b)].

II (a) Annual Report and Accounts of the Indian National Science Academy, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—1692/85 for (a) and (b)].

III. (a) Annual Report and Accounts of the Tata Memorial Centre, Bombay, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT—1691/85 for (a) and (b)].

IV. (a) Annual Report and Accounts of the Raman Research Institute, Bangalore, for the year 1984-85, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report.

accepting the above Report. [Placed in Library. See No. LT—1691/85 for (a) and (b)].

I Report and Accounts (1984-85) of the Indian Academy of Sciences, Bangalore and related papers.

II. Report and Accounts (1984-85) of the Indian Institute of Tropical Meteorology, Pune and Related Papers.

III. Report and Accounts (1984-85) of the Indian Institute of Geomagnetism, Bombay and Related papers.

IV. Report and Accounts (1984-85) of the National Remote Sensing Agency, Hyderabad and Related Papers.

V. Report and Accounts (1984-85) of the Physical Research Laboratory Ahmedabad and Related Papers.

SHRI SHRIVRAJ PATIL; Sir I also beg to lay the following papers:

I. (a) Annual Report and Accounts of the Indian Academy of Sciences, Bangalore, for the year 1984-85, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— 1690/85 for (a) and (b)]

II (a) Annual Report and Accounts of the Indian Institute of Tropical Meteorology, Pune, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— 1698/85 for (a) and (b)]

III (a) Annual Report and Accounts of the Indian Institute of Geomagnetism, Bombay, for the year 1984-85, together with the Audit Report on the Accounts*

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— 1695/85 for (a) and (b)].

IV. (a) Eleventh Annual Report and Accounts of the National Remote Sensing Agency, Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— 1697/85 for (a) and (b)].

V. (a) Annual Report and Accounts of the Physical Research Laboratory, Ahmedabad for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report, [Placed in Library. See No. LT— 1698/85 for (a) and (b)].

I. Report and Accounts (1984-85) of the Garden Reach Shipbuilder and Engineers Limited. Calcutta and Related Papers.**

II. Report and Accounts (1984-85) of the Mishra Dhatu Nigam Limited, Hyderabad and Related Papers.

III. Report and Accounts (1984-85) of the Bharat Dynamics Limited, Hyderabad and Related Papers

IV. Report and Accounts (1984-85) of Bharat Earth Movers Limited Bangalore and Related Papers.

V. Report and Accounts (1984-85) of the Praga Tools Limited, Secunderabad and Related Papers

THE MINISTER OF STATE THE
DEPARTMENT OF DEFENCE
PRODUCTION AND DEFENCE SUPPLIES
(SHRI SUKH RAM); Sir, I beg to lay on the Table—

A copy each in (English and Hindi) of the following Papers, under Sub-section (1) of Section 619A of the Companies Act, 1956:—

I (a) Annual Report*, and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report [Placed in Library. See No. LT— 1702/85 for (a) and (b)].

II. (a) Eleventh Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.